

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 28252 of 2011

Maitree Sansad ***Petitioner***
Mr. A. Mohanty, Advocate
-versus-
State of Odisha & others ***Opp. Parties***
Mr. M.S. Sahoo, AGA for State

**CORAM:
THE CHIEF JUSTICE
JUSTICE SAVITRI RATHO**

Order No.

**ORDER
05.07. 2021**

- 28.
1. The matter is taken up by video conferencing mode.
 2. Mr. M.S. Sahoo, learned Additional Government Advocate prays and is granted eight weeks' time to file the affidavit in terms of the previous order. The affidavit will also explain the status of the new seven storeyed building stated to be under construction in the Sishu Bhawan premises. An advance copy thereof be served on counsel for the Petitioner. सत्यमेव जयते
 3. List on 15th September 2021.
 4. As the restrictions due to resurgence of COVID-19 situation are continuing, learned counsel for the parties may utilize a printout of the order available in the High Court's website, at par with certified copy, subject to attestation by the concerned advocate, in the manner prescribed vide Court's Notice No.4587, dated 25th March, 2020 as modified by Court's Notice No. 4798, dated 15th April, 2021.

(Dr. S. Muralidhar)
Chief Justice

(Savitri Ratho)
Judge